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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

| CP/CA No | Purpose | Section | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|-----------------------|--|---------------|--------------------------------|-------------------------|---|---------------------|
| CP(IB)No.92/BB / 2018 | For Compliance of office objections Raised by Registry | Rule 4 of I&B | Sri P Pradeep Kumar and others | India Law LLP Advocates | M/s Gruha Kalyan housing projects Pvt Ltd | |

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

RASITMA T'O
INDIA LAW LLP
8056060006

PETITIONER



ORDER

Counsel for petitioner company is present. For hearing the counsel on maintainability of the petition under Section-7 instead of under Section-9 the petitioner to explain whether the petitioner is Financial Creditor or operational creditor. List it for hearing on 19.04.2018.



MEMBER(T)



MEMBER(J)